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SLP(C)... 7659 OF 2002

ITEM No.32

Court No. 2

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(C)..CC...7659/2002
(From the judgement and order dated 27/03/2001 in LPA 1031/00
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

BIRMA & ORS.

Petitioner (s)

VERSUS

STATE OF HARYANA & ANR.

Respondent (s)

With I.A. 1 (C/delay in filing SLP)(Office report)

Date : 20/12/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI
HON'BLE MR. JUSTICE GOVIND PRASAD MATHUR

For Petitioner (s) Ms. Suresh Kumari, Adv.
Mr. Dinesh Verma, Adv.
Mr. A.P. Mohanty, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....
.SP2

Issue notice on the application for condonation
of delay as well as on the special leave petition.
Tag on with SLP(C) 12996/2002.

.SP1

Charanjit

[Om Prakash]
Court Master